

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 10.02.2022 (THURSDAY)**

**COURT –III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Judgment**

| <b>S. No.</b> | <b>Case No.</b>                       | <b>Name of the parties</b>  | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b>   |
|---------------|---------------------------------------|---|-------------------------------|--|
| <b>1.</b>     | Comp. App. (AT) (Ins) No. 312 of 2021 | Rashpal Singh Todd<br>Vs.<br>Volkswagen Finance Pvt. Ltd. & Ors.<br><br><b>With</b> | Ajay Kohli                    | Nazia Parveen<br>Shivkrit Rai<br>Rajshree Chaudhary<br>Birendra Singh Rawat<br>Abhishek Chand-R1 |
| <b>2.</b>     | Comp. App. (AT) (Ins) No. 313 of 2021 | Rashpal Singh Todd<br>Vs.<br>Volkswagen Finance Pvt. Ltd. & Ors.                    | Ajay Kohli                    | Vardhman Kaushik<br>Azeem Samuel<br>Nishant Gautam<br>Dhruv Joshi<br>Birander Singh-R1           |

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**By order of Hon'ble Chairperson**

**-sd/-  
Registrar**